## IN THE CENTRAL AIMINISTRATIVE TRIBUNAL & HYDERABAD BENCH : HYDERABAD.

## C.P.85/97 in OA.1349/96

Between:

Dated: 8.7.1998.

Angle Luman

Applicant.

And

Sri K.K.Parakalan. St. General Manager, India Government Mint, Hyderabad.A.P.

Respondentz.

Counsel for the Applicant

Mrs. S. Thripurasundari

Counsel for the Respondent

s Mr.V. Bhimanna

CO RAM:

THE HON ELE MR. H. RAJENERA PRASAD : MEMBER (A)

The hon'ele mr. B.S.Jai parameswar : member (j)

## THE TRIBUNAL MADE THE FOLLOWING ORDER: -

It is mentioned by Shri Venkatechary on behalf of Mrs. S. Tripurasundari that the latter is no longer representing the applicant since the brief has been taken away by the applicant. C.P. is therefore disposed of without any orders as the party is not properly represented in the Court.

> 9-7-95 Deputy Registrar

Copy tos-

Sri K.K.Farakalan, General Manager, India Government Mint, Hyderabad.

One copy to Mrs.S.Thripurasundari, Advocate, CAT., Hyd. One copy to Mr. V.Bhimanna, Addl.CGSC., CAT., Hyd. 0.

4. One duplicate copy.

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